

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2880
TO BE ANSWERED ON DECEMBER 12, 2024**

HOUSING PROJECTS UNDER PMAY-U IN GUJARAT

NO. 2880. SHRI CHUDASAMA RAJESHBHAI NARANBHAI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Government has any data regarding the number of housing projects taken up under Pradhan Mantri Awas Yojana – Urban (PMAY-U) in Gujarat and if so, the details thereof, district-wise;**
- (b) the number of houses allotted along with the number of houses pending for allotment under the said scheme in Gujarat during the last five years; and**
- (c) the details of the funds spent on the said scheme during the last five years along with the target set for the total number of houses in Gujarat?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Participating States/UTs have prepared project proposals in consonance with the scheme guidelines, based on the demand for houses in urban areas and submitted to this Ministry for release of admissible Central Assistance. District-wise details of houses/projects sanctioned, grounded and completed/delivered under PMAY-U in the State of Gujarat is at Annexure. In the state of Gujarat, during the last five years, a total of 6,25,362 houses have been sanctioned and 6,63,609 houses are completed/delivered to the beneficiaries, completed houses also include houses sanctioned in previous years. Further, Central Assistance of ₹ 13,851.74 crore has been released under the scheme in Gujarat during the last five years.

Based on the learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for assisting one crore households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs including Gujarat have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Annexure referred in reply to Lok Sabha Unstarred Q.No. 2880 due for 12-12-2024

District wise details of Physical progress since inception in the State of Gujarat under PMAY-U

Sr. No.	District Name	Physical Progress of Houses (in Nos)		
		Sanctioned	Grounded for Construction	Completed/ Delivered
1	Ahmadabad	2,46,585	2,33,123	2,14,841
2	Amreli	7,386	6,920	6,322
3	Anand	14,418	14,120	13,764
4	Arvalli	5,550	5,509	5,325
5	Banas Kantha	17,226	17,056	14,340
6	Bharuch	22,939	22,783	22,423
7	Bhavnagar	28,664	28,197	26,584
8	Botad	5,091	5,051	4,865
9	Chhotaudepur	742	726	687
10	Dang	3	3	3
11	Devbhumi Dwarka	3,439	3,302	3,084
12	Dohad	4,874	4,762	4,403
13	Gandhinagar	32,643	32,314	30,052
14	Gir Somnath	4,426	4,265	4,051
15	Jamnagar	32,703	32,509	31,191
16	Junagadh	15,949	15,272	14,778
17	Kachchh	24,724	24,604	24,416
18	Kheda	12,849	12,690	12,116
19	Mahesana	23,607	23,523	23,044
20	Mahisagar	2,856	2,801	2,662
21	Morbi	15,969	15,802	15,617
22	Narmada	603	570	554
23	Navsari	10,018	9,929	9,289
24	Panch Mahals	8,087	8,064	7,821
25	Patan	11,753	11,691	10,935
26	Porbandar	7,279	7,151	6,931
27	Rajkot	91,971	91,651	89,127
28	Sabar Kantha	8,340	8,297	7,689
29	Surat	2,06,777	2,00,943	1,97,728
30	Surendranagar	17,853	17,216	16,075
31	Tapi	1,881	1,877	1,824
32	Vadodara	92,455	91,505	84,651
33	Valsad	25,544	25,489	25,204
	Total	10,05,204	9,79,715	9,32,396